

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

IA

20933/2023, 20934/2023, 20935/2023, 20936/2023, 24261/2023, 24267/2023,
in SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42051/2022

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

M/S BRIGHT INFRACON PVT. LTD & ORS.

Respondent(s)

(IA No.20933/2023-CONDONATION OF DELAY IN FILING and IA
No.20935/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.20936/2023-EXEMPTION FROM FILING O.T. and IA
No.20934/2023-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 20933/2023 - CONDONATION OF DELAY IN FILING

IA No. 20934/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 20935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 24267/2023 - EXEMPTION FROM FILING O.T.

IA No. 20936/2023 - EXEMPTION FROM FILING O.T.

IA No. 24261/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 41826/2022 (XI)

(IA FOR CONDONATION OF DELAY IN FILING ON IA 16373/2023 FOR
CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
16374/2023

IA No. 16373/2023 - CONDONATION OF DELAY IN FILING

IA No. 16374/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Date : 15-05-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anil Kaushik, Adv.

Ms. Arunima Dwivedi, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference,
the Court made the following

O R D E R

SLP.(D)No 42051/22

No one has entered appearance on behalf of the respondent no. 3, despite due service of notice.

Notice issued to the respondent No. 1, has been received back, with remarks, "no such person".

Accordingly, fresh steps and fresh particulars, be filed within two weeks, to effect service upon the respondent Nos. 1 and 2.

List on 03.8.2023.

SLP (D) No. 41826/22

No one has entered appearance on behalf of the respondent no. 2, despite due service of notice.

Fresh steps be taken within two weeks, to effect service upon Respondent No. 1.

List on 03.08.2023.

VIVEK SAXENA
Registrar